

**JUDGMENTS FOR THE MONTH OF MARCH, 2016**

Sl No	Date of Judgment	CASE NO.	PARTIES' NAME	SUBJECT	JUDGMENT DELIVERED BY
1	1 <sup>st</sup>	<a href="#">WP(C) 1070/2006</a>	M/S ASSAM SILICATE, GLASS & CHEMICAL WORKS VS THE STATE OF ASSAM AND ORS	Sales Tax	HON'BLE MR. JUSTICE HRISHIKESH ROY HON'BLE MR. JUSTICE MANOJIT BHUYAN
2	1 <sup>st</sup>	<a href="#">WP(C) 977/2009</a>	PRADIP KUMAR BARMAN & ORS VS THE STATE OF ASSAM AND ORS	Other land matters relating to Land Matters	HON'BLE MR. JUSTICE HRISHIKESH ROY HON'BLE MR. JUSTICE MANOJIT BHUYAN
3	1 <sup>st</sup>	<a href="#">Mat.App. 40/2010</a>	PARESH DAS VS SMTI ARCHANA DEKA	Family Court Appeals	HON'BLE MR. JUSTICE HRISHIKESH ROY HON'BLE MR. JUSTICE MANOJIT BHUYAN
4	1 <sup>st</sup>	<a href="#">WA 254/2012</a>	INDIAN OIL CORPORATION LTD VS PABAN CH DAS	Writ Appeals under the Gauhati High Court Rules	THE HON'BLE MR JUSTICE HRISHIKESH ROY THE HON'BLE MR JUSTICE MANOJIT BHUYAN
5	1 <sup>st</sup>	<a href="#">WA 93/2014</a>	PABAN CH DAS VS THE INDIAN OIL CORPORATION LTD. & 3 ORS	Writ Appeals under the Gauhati High Court Rules	THE HON'BLE MR JUSTICE HRISHIKESH ROY THE HON'BLE MR JUSTICE MANOJIT BHUYAN
6	1 <sup>st</sup>	<a href="#">CRP 465/2015</a>	SMTI(DR.) RAMA BHOUMIK @ SMTI. RAMA MUKHERJEE VS SMTI. MITRA MUKHERJEE ALIAS SMTI. RATNA MUKHERJEE	Civil Revision against orders passed by Civil Court in suits	HON'BLE MR. JUSTICE N. CHAUDHURY
7	2 <sup>nd</sup>	<a href="#">Crl.Rev.P. 613/2005</a>	NIRANJAN HAZARIKA VS THE STATE OF ASSAM	Other Criminal revisions	HON'BLE JUSTICE MRS. RUMI KUMARI PHUKAN
8	2 <sup>nd</sup>	<a href="#">WP(C) 5185/2013</a>	THE STATE OF ASSAM VS MAMAT KALITA	Order of the Appellate or Revisional authority with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE T. VAIPHEI, CHIEF JUSTICE (ACTING) HON'BLE MR. JUSTICE MANOJIT BHUYAN
9	3 <sup>rd</sup>	<a href="#">RSA 22/2006</a>	MD. AMIR UDDIN LASKAR VS MD. ABUL HUSSAIN LASKAR	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE N. CHAUDHURY

10	3 <sup>rd</sup>	<a href="#">RSA 25/2006</a>	MD. MOINUDDIN LASKAR VS MD. ABUL HUSSAIN LASKAR	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE N. CHAUDHURY
11	4 <sup>th</sup>	<a href="#">CRL.A(J) 115/2012</a>	SRI BOBY GOGOI @ LOHIT VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE JUSTICE MR. PARAN KUMAR PHUKAN HON'BLE JUSTICE MRS. RUMI KUMARI PHUKAN
12	8 <sup>th</sup>	<a href="#">RSA 49/2006</a>	ON THE DEATH OF AFTAB UDDIN HIS LEGAL HEIRS MD. ABDUR RAJACK (SON) & ORS VS MD. BASAR UDDIN BORBHUYAN & ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE N. CHAUDHURY
13	8 <sup>th</sup>	<a href="#">MFA 84/2009</a>	SMT. CHAMPA SAHU VS CHANDRA MALA DEVI & ORS	Appeal from Railway Claims Tribunal	HON'BLE MR. JUSTICE SUMAN SHYAM
14	8 <sup>th</sup>	<a href="#">WP(C) 3941/2009</a>	ON THE DEATH OF SMT. HARDEEP KAUR SONDHI VS THE STATE OF ASSAM AND ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE HRISHIKESH ROY
15	8 <sup>th</sup>	<a href="#">WP(C) 5507/2012</a>	PROF. MONIRUL HUSSAIN VS THE UNION OF INDIA & ORS.	Selection and appointment with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE HRISHIKESH ROY
16	8 <sup>th</sup>	<a href="#">WP(C) 6352/2012</a>	PROF. MONIRUL HUSSAIN & ANR VS THE UNION OF INDIA & 4 ORS	Other service matters with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE HRISHIKESH ROY
17	8 <sup>th</sup>	<a href="#">WP(C) 5375/2015</a>	MD. SAMSUL HUSSAIN VS THE STATE OF ASSAM AND 3 ORS	Order of the Appellate or Reisional authority with respect to State Govt Employees	HON'BLE MR. JUSTICE MANOJIT BHUYAN
18	10 <sup>th</sup>	<a href="#">RSA 28/2005</a>	ANOWAR HUSSAIN AND ORS VS ALI HUSSAIN AND ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE N. CHAUDHURY
19	10 <sup>th</sup>	<a href="#">WP(C) 3740/2006</a>	BIJON CHAKRABORTY VS THE STATE OF ASSAM AND ORS	Major punishment with respect to State Govt Employees	HON'BLE MR. JUSTICE MANOJIT BHUYAN
20	10 <sup>th</sup>	<a href="#">MFA 76/2009</a>	THE UNION OF INDIA & ANR VS MRS. FULERUNNESSA & ANR	Appeals under the Workmen Compensation Act, 1923	THE HON'BLE MR. JUSTICE SUMAN SHYAM
21	10 <sup>th</sup>	<a href="#">WP(C) 3089/2009</a>	DHTC LOGISTICS LTD. VS THE STATE OF ASSAM AND ORS	Other Tax matters	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE HRISHIKESH ROY

22	10 <sup>th</sup>	<a href="#">MACApp. 133/2010</a>	ARUN DAS (MINOR) VS UNITED INDIA INSURANCE CO. LTD. & 2 ORS	Appeals from motor accident claims tribunal	HON'BLE MR. JUSTICE SUMAN SHYAM
23	11 <sup>th</sup>	<a href="#">Intest.Cas. 11/2002</a>	TARAKESWAR MAJUMDAR VS BANSHILAL GUPTA & ANR	Testamentary cases	HON'BLE MR. JUSTICE SUMAN SHYAM
24	11 <sup>th</sup>	<a href="#">WA 165/2013</a>	THE OIL INDIA LTD VS SWAPAN GOGOI	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE HRISHIKESH ROY
25	11 <sup>th</sup>	<a href="#">WA 4(K)/2015</a>	SRI DEBASHISH CHAKRABARTY & ANR VS THE STATE OF ASSAM & 13 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE HRISHIKESH ROY
26	11 <sup>th</sup>	<a href="#">RSA 80/2016</a>	SRI NARESWAR BARMAN VS SRI RANJIT KALITA	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE N. CHAUDHURY
27	11 <sup>th</sup>	<a href="#">WA 79/2016</a>	ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD. VS ROHINI KANTA SARMA & 3 ORS.	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE HRISHIKESH ROY
28	14 <sup>th</sup>	<a href="#">Crl.A. 208/2012</a>	LACHIT GOGOI VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
29	14 <sup>th</sup>	<a href="#">MACApp. 201/2014</a>	DEBA LATA DEVI & ANR. VS KANDRU ORANG & 2 ORS.	Appeals from motor accident claims tribunal	HON'BLE MR. JUSTICE SUMAN SHYAM
30	14 <sup>th</sup>	<a href="#">CRP 434/2015</a>	MOKTAB ALI & 2 ORS. VS MUSST. MAJIMA BEGUM	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE N. CHAUDHURY
31	14 <sup>th</sup>	<a href="#">RSA 234/2015</a>	SHRI MANIK CHAKRABORTY VS SHRI JITEN CH. DAS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE N. CHAUDHURY
32	15 <sup>th</sup>	<a href="#">RFA 9/2008</a>	MRINAL KANTI DEY VS MANAS PRASUM DEY & ORS	Second Appeals arising out of suits in respect of service matters	HON'BLE MR. JUSTICE SUMAN SHYAM
33	15 <sup>th</sup>	<a href="#">Arb.P. 12/2011</a>	PANIHATI RUBBER LIMITED VS THE PRINCIPAL CHIEF ENGINEER & ORS	Arbitration Cases	THE HON'BLE MR. JUSTICE HRISHIKESH ROY
34	15 <sup>th</sup>	<a href="#">WP(C) 5111/2012</a>	SRIMANTA SANKARDEV NAMGHAR SAMITY, MOROWA & 5 ORS VS INDIA OIL CORPORATION LTD. & ORS	Other Civil Rules relating to other Writ Petitions	THE HON'BLE MR JUSTICE HRISHIKESH ROY
35	16 <sup>th</sup>	<a href="#">MFA 89/2005</a>	ORIENTAL INSURANCE CO. LTD. VS NIREN KALITA & ORS	Second appeals arising out of suits in respect other matters	HON'BLE MR. JUSTICE SUMAN SHYAM
36	17 <sup>th</sup>	<a href="#">MACApp. 270/2005</a>	CHARAN DAS VS UNITED INDIA INSURANCE CO. LTD. & ORS	Appeals against Original Decrees	THE HON'BLE MR. JUSTICE SUMAN SHYAM

37	17 <sup>th</sup>	<a href="#">MACApp. 271/2005</a>	CHARAN DAS VS UNITED INDIA INSURANCE CO. LTD.	Appeals against Original Decrees	THE HON'BLE MR. JUSTICE SUMAN SHYAM
38	17 <sup>th</sup>	<a href="#">MACApp. 273/2005</a>	LAKHAN DAS VS UNITED INDIA INSURANCE CO. LTD. & ORS	Appeals against Original Decrees	THE HON'BLE MR. JUSTICE SUMAN SHYAM
39	17 <sup>th</sup>	<a href="#">MACApp. 275/2005</a>	KARUNA BALA DAS VS UNITED INDIA INSURANCE CO. LTD. & ORS	Appeals against Original Decrees	THE HON'BLE MR. JUSTICE SUMAN SHYAM
40	17 <sup>th</sup>	<a href="#">MACApp. 15/2006</a>	KALI DAS VS UNITED INDIA INSURANCE CO. LTD. & ORS	Appeals against Original Decrees	THE HON'BLE MR. JUSTICE SUMAN SHYAM
41	17 <sup>th</sup>	<a href="#">WP(C) 3050/2009</a>	KAYSOR AHMED VS THE STATE OF ASSAM AND ORS	Orders passed by the authorities under the Co-Operative Societies Act	HON'BLE MR. JUSTICE HRISHIKESH ROY
42	17 <sup>th</sup>	<a href="#">WP(C) 5782/2009</a>	KAYSOR AHMED VS THE STATE OF ASSAM AND ORS	Major punishment relating to service of Defence Personal and Armed Forces	HON'BLE MR. JUSTICE HRISHIKESH ROY
43	17 <sup>th</sup>	<a href="#">WP(C) 3184/2011</a>	KAYSOR AHMED VS THE STATE OF ASSAM AND ORS	Major punishment with respect to State Govt Employees	HON'BLE MR. JUSTICE HRISHIKESH ROY
44	17 <sup>th</sup>	<a href="#">RFA 39/2015</a>	M/S L.M. COMMERCIAL HOUSE VS SHRI CHITTARANJAN PATOWARY	Appeals against Original Decrees	HON'BLE MR. JUSTICE N. CHAUDHURY
45	17 <sup>th</sup>	<a href="#">RFA 49/2015</a>	LAXMIPAT CHORARIA & ANR VS CHITTARANJAN PATOWARY	Appeals against Original Decrees	HON'BLE MR. JUSTICE N. CHAUDHURY
46	17 <sup>th</sup>	<a href="#">WP(C) 14(K)/2015</a>	SRI LONGLEM PHOM VS THE STATE OF NAGALAND AND ORS.		HON'BLE MR. JUSTICE A. K. GOSWAMI
47	18 <sup>th</sup>	<a href="#">MACApp. 234/2010</a>	MD. HARUN ALI & ANR VS ASFIA BEGUM	Appeal from Railway Claims Tribunal	THE HON'BLE MR. JUSTICE SUMAN SHYAM
48	18 <sup>th</sup>	<a href="#">WA 357/2013</a>	P.L.LIANDINGA & 2 ORS. VS STATE OF MIZORAM & 5 ORS.	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR JUSTICE HRISHIKESH ROY
49	21 <sup>st</sup>	<a href="#">WA 17(K)/2013</a>	SMTI. L. CHONGJI PHOM VS THE STATE OF NAGALAND & ORS.		THE HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
50	21 <sup>st</sup>	<a href="#">WA 417/2015</a>	SRI ANIL KUMAR MAHANTA VS THE STATE OF ASSAM & 7 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE T. VAIPHEI HON'BLE MR. JUSTICE MANOJIT BHUYAN
51	21 <sup>st</sup>	<a href="#">WP(C) 4191/2015</a>	RAHUL SARMA & 15 ORS VS THE STATE OF ASSAM AND 7 ORS	Other service matters with respect to State Govt Employees.	HON'BLE MR. JUSTICE UJJAL BHUYAN

52	22 <sup>nd</sup>	<a href="#">WP(C) 149(K)/2010</a>	SMTI TOKHULI VS THE UNION OF INDIA AND ORS.		THE HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
53	22 <sup>nd</sup>	<a href="#">WP(C) 578/2013</a>	BHABESH GOSWAMI & 3 ORS. VS THE STATE OF ASSAM & 3 ORS.	Seniority with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE A. K. GOSWAMI
54	22 <sup>nd</sup>	<a href="#">WP(C) 1393/2013</a>	SMTI MANASHI DAS QUEAH & 2 ORS. VS THE STATE OF ASSAM AND 3 ORS	Salary and allowances with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE A. K. GOSWAMI
55	22 <sup>nd</sup>	<a href="#">WP(C) 2879/2013</a>	BIPUL KUMAR GHOSH VS THE STATE OF ASSAM AND 3 ORS	Salary and allowances with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE A. K. GOSWAMI
56	22 <sup>nd</sup>	<a href="#">WP(C) 1335/2015</a>	LAKHYA HAZARIKA VS THE STATE OF ASSAM & 6 ORS	Provincialisation of staff of schools	HON'BLE MR. JUSTICE A. K. GOSWAMI
57	22 <sup>nd</sup>	<a href="#">WP(C) 2361/2015</a>	RUMI BEGUM VS THE STATE OF ASSAM AND 6 ORS	Provincialisation of staff of schools	HON'BLE MR. JUSTICE A. K. GOSWAMI
58	22 <sup>nd</sup>	<a href="#">WP(C) 3283/2015</a>	PIJUPARA HARIDوبا PAHARPARA JALJALI MATCHYA BEBASAI SAMABAY SAMITY LIMITED VS THE STATE OF ASSAM AND 5 ORS	Settlement of Fishery by the State Govt.	HON'BLE MR. JUSTICE A.K. GOSWAMI
59	22 <sup>nd</sup>	<a href="#">WP(C) 3835/2015</a>	BAHARI RESERVE GAON MEEN SAMABAI SAMITY VS THE STATE OF ASSAM AND 3 ORS	Settlement of Fishery by the State Govt.	HON'BLE MR. JUSTICE A.K. GOSWAMI
60	22 <sup>nd</sup>	<a href="#">WP(C) 4133/2015</a>	NALIRPAR FISHERY SAMABAY SAMITTEE LTD. VS THE STATE OF ASSAM AND 3 ORS	Settlement of Fishery by the State Govt.	HON'BLE MR. JUSTICE A.K. GOSWAMI
61	22 <sup>nd</sup>	<a href="#">WP(C) 4554/2015</a>	PALARPAM FISHERY CO-OPERATIVE SOCIETIES LTD. VS THE STATE OF ASSAM & 2 ORS.	Settlement of Fishery by the State Govt.	HON'BLE MR. JUSTICE A.K. GOSWAMI
62	22 <sup>nd</sup>	<a href="#">WP(C) 6550/2015</a>	DR. TANUJA KALITA VS THE STATE OF ASSAM AND 6 ORS	Selection and appointment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE A. K. GOSWAMI
63	22 <sup>nd</sup>	<a href="#">WP(C) 6638/2015</a>	SMTI ARUNIMA PATHAK VS THE STATE OF ASSAM & 6 ORS	Other service matters with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
64	23 <sup>rd</sup>	<a href="#">CRL.A(J) 67/2015</a>	MANOJ DEBNATH VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE A. K. GOSWAMI HON'BLE MR. JUSTICE L. S. JAMIR

65	28 <sup>th</sup>	<a href="#">MACApp. 124/2010</a>	NEW INDIA ASSURANCE CO. LTD. VS PURNIMA SINGHA	Appeals from motor accident claims tribunal	THE HON'BLE MR. JUSTICE SUMAN SHYAM
66	28 <sup>th</sup>	<a href="#">WP(C) 2617/2011</a>	SRI DAMBARUDHAR BARMAN VS THE CENTRAL BANK OF INDIA & 3 ORS	Major punishment with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE THE CHIEF JUSTICE HON'BLE MR. JUSTICE MANOJIT BHUYAN
67	28 <sup>th</sup>	<a href="#">CRP 445/2014</a>	JITEN KALITA VS SMT. DIPALI LAHKAR & 3 ORS.	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE N. CHAUDHURY
68	28 <sup>th</sup>	<a href="#">WP(C) 5120/2014</a>	UNION OF INDIA & 3 ORS VS KAMAL NAYAN GOSWAMI & 3 ORS	Order of the Appellate or Revisional authority with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE AJIT SINGH, THE CHIEF JUSTICE HON'BLE MR. JUSTICE MANOJIT BHUYAN
69	28 <sup>th</sup>	<a href="#">WP(C) 5182/2014</a>	UNION OF INDIA & 3 ORS VS AMOL CHAKRABORTY & 3 ORS	Order of the Appellate or Revisional authority with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE AJIT SINGH, THE CHIEF JUSTICE HON'BLE MR. JUSTICE MANOJIT BHUYAN
70	28 <sup>th</sup>	<a href="#">WP(C) 5258/2014</a>	UNION OF INDIA & 3 ORS VS DURGA PRASAD TAYE & 5 ORS	Order of the Appellate or Revisional authority with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE AJIT SINGH, THE CHIEF JUSTICE HON'BLE MR. JUSTICE MANOJIT BHUYAN
71	28 <sup>th</sup>	<a href="#">WP(C) 5284/2014</a>	THE UNION OF INDIA & 2 ORS VS MES NO.243522 SHRI AGA RENGMA & 49 ORS	Order of the Appellate or Revisional authority with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE AJIT SINGH, THE CHIEF JUSTICE HON'BLE MR. JUSTICE MANOJIT BHUYAN
72	28 <sup>th</sup>	<a href="#">WP(C) 5288/2014</a>	THE UNION OF INDIA & 2 ORS. VS MES NO.243681 SRI S. MANGI SINGH & 46 ORS	Order of the Appellate or Revisional authority with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory	HON'BLE MR. JUSTICE AJIT SINGH, THE CHIEF JUSTICE HON'BLE MR. JUSTICE MANOJIT BHUYAN

				Bodies and Universities and Institutions	
73	28 <sup>th</sup>	<a href="#">WP(C) 5418/2014</a>	THE UNION OF INDIA & ANR. VS SD-211720 SHRI NARESH KUMAR & 8 ORS.	Order of the Appellate or Revisional authority with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE AJIT SINGH, THE CHIEF JUSTICE HON'BLE MR. JUSTICE MANOJIT BHUYAN
74	28 <sup>th</sup>	<a href="#">CRP 22/2015</a>	SUDARSHAN PAUL VS PRADIP KUMAR ROY	Civil Revision against orders passed by Civil Court in suits	HON'BLE MR. JUSTICE N. CHAUDHURY
75	28 <sup>th</sup>	<a href="#">WA 184/2015</a>	MOMIN ALI 36 ORS VS STATE OF ASSAM & 6 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE AJIT SINGH, THE CHIEF JUSTICE HON'BLE MR. JUSTICE MANOJIT BHUYAN
76	28 <sup>th</sup>	<a href="#">WA 405/2015</a>	ANANTA RAM NATH & 17 ORS VS THE STATE OF ASSAM & 9 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
77	28 <sup>th</sup>	<a href="#">WA 406/2015</a>	DEBEN CHANDRA NATH & 38 ORS VS THE STATE OF ASSAM & 9 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
78	28 <sup>th</sup>	<a href="#">WP(C) 2912/2015</a>	UNION OF INDIA & ANR. VS M.E.S. NO 209923, SHRI KONAPALA GOPAL RAO	Order of the Appellate or Revisional authority with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE AJIT SINGH, THE CHIEF JUSTICE HON'BLE MR. JUSTICE MANOJIT BHUYAN
79	28 <sup>th</sup>	<a href="#">WP(C) 2964/2015</a>	UNION OF INDIA & 2 ORS. VS M.E.S. NO.243430, SHRI LOWERENCE MARAK & 5 ORS	Order of the Appellate or Revisional authority with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE AJIT SINGH, THE CHIEF JUSTICE HON'BLE MR. JUSTICE MANOJIT BHUYAN
80	28 <sup>th</sup>	<a href="#">WP(C) 3047/2015</a>	THE UNION OF INDIA & ANR. VS SHRI KANAK RAVA & & 13 ORS	Order of the Appellate or Revisional authority with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory	HON'BLE MR. JUSTICE AJIT SINGH, THE CHIEF JUSTICE HON'BLE MR. JUSTICE MANOJIT BHUYAN

				Bodies and Universities and Institutions	
81	28 <sup>th</sup>	<a href="#">WP(C) 3638/2015</a>	BAHARI RESERVE GAON MIN SAMABAY SAMITTEE LTD. & ANR VS THE STATE OF ASSAM AND 2 ORS	Settlement of Fishery by the State Govt.	HON'BLE MR. JUSTICE A.K. GOSWAMI
82	28 <sup>th</sup>	<a href="#">CRP 84/2016</a>	DR. S. JAMES GREGORY & ANR VS M/S THAKURSIDAS BANWARILAL & CO.	Civil Revision against orders passed by Civil Court in suits	THE HON'BLE MR. JUSTICE SUMAN SHYAM
83	28 <sup>th</sup>	<a href="#">CRP 85/2016</a>	DR. S. JAMES GREGORY & ANR VS SURENDRA KR. DEORAH & 3 ORS.	Civil Revision against appellate decree under the Local Rent Control Act	THE HON'BLE MR. JUSTICE SUMAN SHYAM
84	28 <sup>th</sup>	<a href="#">PIL 22/2016</a>	HAYDAR HUSSAIN VS THE STATE OF ASSAM AND 8 ORS	Public Interest Litigations	HON'BLE MR. JUSTICE AJIT SINGH, THE CHIEF JUSTICE HON'BLE MR. JUSTICE MANOJIT BHUYAN
85	28 <sup>th</sup>	<a href="#">PIL 30/2016</a>	ASSAM SANMILITA MAHASANGHA VS THE UNION OF INDIA & 7 ORS	Public Interest Litigations	HON'BLE MR. JUSTICE AJIT SINGH, THE CHIEF JUSTICE HON'BLE MR. JUSTICE MANOJIT BHUYAN
86	28 <sup>th</sup>	<a href="#">WA 72/2016</a>	JOGESHWAR BARUAH VS THE STATE OF ASSAM & 2 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE AJIT SINGH, THE CHIEF JUSTICE HON'BLE MR. JUSTICE MANOJIT BHUYAN
87	28 <sup>th</sup>	<a href="#">WA 78/2016</a>	SRI DAMBARUDHAR BARMAN VS THE CENTRAL BANK OF INDIA & 3 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE HON'BLE MR. JUSTICE MANOJIT BHUYAN
88	28 <sup>th</sup>	<a href="#">WP(C) 109/2016</a>	PIJUPARA HARIDOBPA PAHARPARA JALJALI MATCHHYA BEBASAI SAMABAY SAMITY LTD. VS THE STATE OF ASSAM & 6 ORS	Settlement of Fishery by the State Govt.	HON'BLE MR. JUSTICE A.K. GOSWAMI
89	28 <sup>th</sup>	<a href="#">WP(C) 477/2016</a>	THE UNION OF INDIA & ANR. VS SD-211678, SHRI SEKHAR DOOM & 17 ORS.	Order of the Appellate or Revisional authority with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE AJIT SINGH, THE CHIEF JUSTICE HON'BLE MR. JUSTICE MANOJIT BHUYAN
90	29 <sup>th</sup>	<a href="#">RFA 68/2002</a>	HAZI ABDUS SALAM BARLASKAR VS KANCO ENTERPRISES LTD & ORS	Appeals against Original Decrees	HON'BLE MR. JUSTICE SUMAN SHYAM
91	29 <sup>th</sup>	<a href="#">RSA 201/2006</a>	ABDUL MNNAN & ORS VS PWDHARI CHOUHAN	Second appeals arising out of suits in respect other matters	HON'BLE MR. JUSTICE N. CHAUDHURY
92	29 <sup>th</sup>	<a href="#">RSA 92/2007</a>	CHANDIPUR TEA ESTATE VS DEVILAL BASFOR	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE N. CHAUDHURY

93	29 <sup>th</sup>	<a href="#">WP(C) 2177/2011</a>	SMTI JOYMOTI DAS VS THE UNION OF INDIA & ORS	Compensations relating to Land Matters	HON'BLE MR. JUSTICE HRISHIKESH ROY
94	30 <sup>th</sup>	<a href="#">MC 94/2015</a>	UNION OF INDIA VS FORCE NO. 911520081 ASI (M) SUJIT BHATTERCHARJEE		HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
95	30 <sup>th</sup>	<a href="#">WA 280/2015</a>	THE STATE OF ASSAM VS ANIL KUMAR BARUA	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
96	30 <sup>th</sup>	<a href="#">PIL 3/2016</a>	DR. HIREN GOHAIN & 2 ORS. VS THE STATE OF ASSAM AND 6 ORS	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
97	30 <sup>th</sup>	<a href="#">WA 22/2016</a>	MUNNA SINGH @ SHRI AMARESH SINGH VS MANOJ LALA & ANR	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
98	30 <sup>th</sup>	<a href="#">WP(C) 9/2016</a>	PEMA KHANDU & 13 ORS VS THE SPEAKER & 4 ORS	Other Civil Rules relating to other Writ Petitions	THE HON'BLE MR. JUSTICE T. VAIPHEI THE HON'BLE MR. JUSTICE UJJAL BHUYAN
99	31 <sup>st</sup>	<a href="#">RSA 182/2003</a>	PADMA NATH GAYAN AND ORS VS NAREN GAYAN AND ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE N. CHAUDHURY
100	31 <sup>st</sup>	<a href="#">RFA 3/2009</a>	M/S LAHOTY ENTERPRISES & ORS VS THE ASSAM STATE WAREHOUSING CORP. LTD. & ORS.	Appeals against Original Decrees	THE HON'BLE MR. JUSTICE SUMAN SHYAM
101	31 <sup>st</sup>	<a href="#">MACApp. 113/2011</a>	SMT SUKLA CHAKRABORTY & ANR VS THE DIRECTOR OF AGRICULTURE & 3 ORS	Appeals from motor accident claims tribunal	HON'BLE MR. JUSTICE SUMAN SHYAM
102	31 <sup>st</sup>	<a href="#">WP(C) 4497/2011</a>	SAMSUL HOQUE HAZARI VS THE UNION OF INDIA & ORS	Other Civil Rules relating to other Writ Petitions	THE HON'BLE MR. JUSTICE HRISHIKESH ROY